

NOTICE

All concerned are hereby informed that w.e.f. **16th January, 2020** onwards National Company Law Appellate Tribunal (NCLAT) will be functioning in the **2nd & 3rd Floor of Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, CGO Complex, Lodhi Road, New Delhi — 110003.**

By the order of Hon'ble Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.01.2020 (THURSDAY)

COURT IV

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 993 of 2019	Bijay Kumar Agarwal. Vs. State Bank of India & Anr.	Soumya Dutta	Avinesh Mohapatra Parth D. Tandon-SBI Nipun Gautam-IRP
2.	Comp. App. (AT) (Ins) No. 02 & 09 of 2019	Global Business Corporation Vs. Punjab National Bank & Anr.	Manisha Choudhary	Namrata Ranga-R1 Nishi Chaudhary

10:40 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 394 of 2018 (For Clarification)	Medeor Hospitals Ltd V/s Registrar of Companies, NCT, Delhi & Haryana	Pankaj Yadav	P.S. Singh

2.	Comp. App (AT) No. 184 of 2019	M. Appayya & Ors. Vs. M. Chandra Sekhar Rao & Ors.	Anshuman Sharma	Dhruv Gupta
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For Admission (After Notice)

3.	Comp. App. (AT) No. 213 of 2019	Boorugu Ramaswamy Goud & Ors. Vs. Adarsha Automotives Pvt Ltd & Ors.	J. Sagar	
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For Hearing

4.	Comp. App. (AT) No. 351 of 2018	Rabindra Nath Ghosh & Ors. Vs. Jaytarama Cold Storage Pvt. Ltd. & Ors.	Soumya Dutta	Jishnu Chaudhury Arjun Aggarwal
5.	Comp. App. (AT) No. 296 of 2019	Vijaya Sai Poultries Pvt Ltd. Vs. Vemulapalli Sai Pramella & Ors.	Manisha Chaudhary	C.B.N. Babbu

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By Order

-sd/-
Registrar